

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4919
ANSWERED ON:25.04.2013
ADDITIONAL POWER FOR KERALA
Biju Shri P. K.;Rajesh Shri M. B.

Will the Minister of POWER be pleased to state:

- (a) the details of additional power requirement of Kerala during the 12th Five Year Plan period;
- (b) whether the State has any additional power generation capacity; and
- (c) if so, the details thereof along with the steps being taken by the Government for additional power generation in the State during the 12th Five Year Plan period?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a): The Electric Energy Requirement of Kerala by end of 11th Plan (2011-12) was 19890 MU. As per 18th Electric Power Survey of the country, the Electric Energy Requirements of Kerala State by end of 12th Plan is estimated to be 26584 MU. Therefore, additional Electric Energy Requirement of Kerala during 12th Plan is estimated to be 6694 MU.

(b) & (c): Yes, Madam, as per Planning Commission, the capacity addition of 88,537 MW has been planned from conventional sources for the 12th Five Year Plan on an all-India basis. This includes 100 MW capacity addition in the State of Kerala as detailed below:

Sl. No. Project Name Fuel Type Capacity (MW)

1 Thottiar HEP Hydro 40

2 Pallivasal HEP Hydro 60

TOTAL 100

Besides this, Kerala will get the share of 432 MW from central sector power projects located in southern region for likely benefits during 12th Plan.

With the capacity addition of 88,357 MW, the demand for power on All India basis is likely to be met by the terminal year of 12th Plan (2016-17). Government has advised States to tie up for procurement of power through competitive bidding (from project developers or traders) to meet their requirement, based on their anticipated demand supply scenario.